



CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00214/2021

Jabalpur, this Tuesday, the 23rd day of March, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Dr. Amit Kumar Verma S/o K.L. Verma Aged about 41 years
Occupation: Ex-Medical Officer (Homeopathy) All India Institute
of Medical Sciences, Bhopal 462020 R/o L-156/B ABDL Paradise
Asaram Nagar, Phase III Katara Hills, Bhopal **-Applicant**
(By Advocate –**Shri N.S. Ruprah**)

Versus

1. All India Institute of Medical Sciences Saket Nagar Bhopal 462020 Through its Director
2. Deputy Director (Administration) All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020
3. Union of India, Through the Secretary, Ministry of Health & Family Welfare Nirman Bhawan New Delhi 110011

- Respondents

(By Advocate –Smt. Kanak Gaharwar)

ORDER (Oral)

By Ramesh Singh Thakur, JM:-

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file execution petition on the same cause of action.

2. Prayer is allowed.
3. This Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member
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(Ramesh Singh Thakur)
Judicial Member